

OPEN COURT

**CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH : ALLAHABAD**

ORIGINAL APPLICATION NO. 642 OF 2006.

ALLAHABAD THIS THE 08TH DAY OF May 2009

**HON'BLE MR. JUSTICE A.K. YOG, MEMBER-J
HON'BLE MRS MANJULIKA GAUTAM, MEMBER-A**

Prem Nath Bashisth, S/o Shri Munshi Ram, Canteen Manager,
(Bulk Stores), Shatrujeet Unit Run Canteen, (S.U.R.C.), Agra.

.....Applicant

By Advocate : Shri M.A. Haseen.

Versus

1. Union of India through Secretary of Defence,
Government of India, New Delhi.
2. Canteen Store Department, Ministry of Defence,
Government of India, New Delhi through its Manager.
3. Officer Commanding Troops, Head Quarter 50
(Independent), Parachute Brigade, C/o 56 A.P.O.

.....Respondents

By Advocate : Shri S.C. Mishra

ORDER

HON'BLE MR. JUSTICE A.K. YOG, MEMBER-J

Shri V.K. Srivastava, Advocate holding brief of Shri
M.A. Haseen, Advocate appearing for the applicant Shri S.N.
Chatterji, Additional Standing Counsel (Central Government),
appearing for the Respondents. Perused the pleadings and
documents on record.

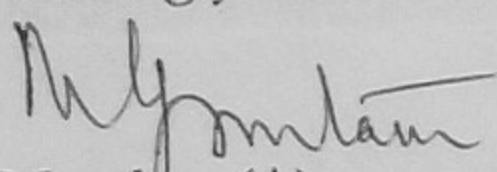
2. Applicant claims to have been appointed as Canteen
Manager. He was posted at Shatrujeet CSD Canteen when he
was served with chargesheet on 30.11.2005. He was relieved

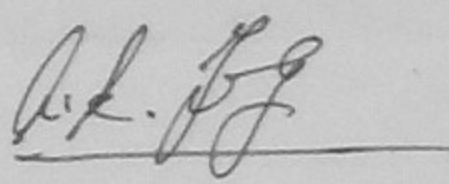
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from duty w.e.f. 24.11.2005. It is not in dispute that enquiry was conducted Charges have held to be proved, finally he was awarded punishment vide order of termination dated 9.12.2005. Against this order, the applicant filed writ petition No. 23449 of 2006 before High Court, Allahabad, which was dismissed on 28.4.2006 on the ground of alternative remedy. Consequently present O.A presented before this Tribunal for assailing 'said Order of termination'.

3. Perusal of charges, contained in Annexure A-2 to the O.A, 'shows' that there are charges of financial irregularities.

4. We find no ground to interference with the impugned order. Learned counsel for the applicant fails to show that impugned order is perverse or arbitrary. O.A. has no merit and it is accordingly dismissed. No costs.


Member (A)


Member (J)

Manish/-